

ITEM NO.111

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14056/2015

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 13-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) :

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. C. Sanal Nambiar, Adv.
Ms. Abhinav Shailly, Adv.
Ms. Devyani Mahra, Adv.
Mr. Kumar Pal Singh, Adv.
Mr. Shashank Gautam, Adv.
Ms. Swati Dwivedi, Adv.
Mr. Ritesh Kumar, Adv.

For Respondent(s) :Mr. Sudhir Kulshreshtha, AOR
Mr. Abhinav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant
submits that he has been recently engaged in this
matter and he needs some time to complete his
instructions.

List the matter after six weeks.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR